

The Public Announcement called for submission of proof of claims from Workmen in FORM E as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any proof of claim from the Employees of the Corporate Debtor.

V (D) Authorised Representative of Workmen and/or Employees - FORM F Received

The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM F as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any claims from the Authorised Representative of Workmen and/or Employees. The following claims were received after last date.

S. no.	Details of the Stakeholders				Claimant (Secured/unsecured/contingent)	Amount Of Claim Received (Rs.)			Amount Of Claim Admitted (Rs.)			Proofs Admitted or Rejected in Part, and the Proofs Wholly Rejected	Whether Security Interest Relinquished	Details of Security Interest
	Name	Address	Email Id	Identification Number, if any		Date of Claim	Principal (a)	Interest (b)	Total (a+b)	Principal (a)	Interest (b)			
1	Mr. A.G. Shaikh, Authorised Representative of Employees and Workmen (Refer Note - 1)	Classic Apts. Flat No. 4, 4th Floor, Pixeam Dongri, Vasco da Gama, Goa - 403 802			Unsecured	19-03-2020	1,06,92,762.00	-	1,06,92,762.00	Nil	Nil	Nil	Not Admitted	
Total							1,06,92,762.00	-	1,06,92,762.00	-	-	-		

VI (E) Claims by Stakeholders other than Operational, Financial and Employee/Workman - FORM G Received

The Public Announcement called for submission of proof of claims from a person claiming to be a Stakeholder, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM G as stipulated in Regulation 20. Till 12.01.2020 the undersigned liquidator has not received any claims from any such person.

Notes

1 During the liquidation process, the Liquidator has received following claims from the creditors after due date of submission of claim:

- a) Employees and Workmen of Corporate Debtor on March 19, 2020 in Form F.
- b) Canara Bank Limited on August 28, 2020 in Form D.
- c) Bank of Baroda on November 18, 2020 in Form D.
- d) Godwin Ship Repairs on December 22, 2020 in Form C and
- e) Employees State Insurance Corporation on December 31, 2020 in Form C.

Since, the above mentioned claims were received after the due date, the Liquidator filed an application in I.A. 265/2021 before the Hon'ble NCLT, Mumbai Bench on February 02, 2021 ("Modification of List of Stakeholders Application") inter-alia seeking directions from Adjudicating Authority with respect to claims received from the creditors after the due date of submission of claim.

